

est land can be allotted to anybody and nor can it be put to any use without the permission of Central Government.

I, therefore, request the Government of India to grant ownership rights to such farmers as have been cultivating such land for many years and they be permitted to grow fruit bearing trees and agricultural crops on such lands so that their economic condition does not deteriorates and the ecological balance is also maintained.

**(ii) Need for treating 'Molokolukulu' variety of rice as a superfine variety**

[*English*]

SHRI P. PENCHALLIAH (Nellore): Sir, Andhra Pradesh is known as the 'Rice Bowl' of the country. Coastal area and specially Nellore is known for the production of the best quality of rice. Molakolukulu; is the best variety which is produced in Nellore only. Constant availability of water and good weather conditions are essential for producing this kind of paddy. Nearly 6 lakhs and 43 thousand tonnes of this variety is being produced in Nellore. Needless to add, farming community of this entire district is engaged in producing this variety of rice.

Earlier, this variety used to be treated as 'Superfine Variety'. Successive Governments have recognised this rice as superfine for a very long time. But unfortunately, this variety was downgraded to coarse rice. Farmers used to get Rs.290 per quintal as long as this rice enjoyed superfine grade. Now, as it is being treated as coarse grain, the farmers are getting only Rs.205 per quintal.

Hence, I appeal to the Government to take steps to upgrade the 'Molokolukulu' variety to a 'Superfine Variety' of rice and pay Rs.290 per quintal to the farmers.

**(iii) Need for shifting low power TV transmitter set up in Parlakhemundi, Ganjam District, Orissa to a centrally located site**

SHRI GOPI NATH GAJAPATHI (Ber-

hampur): Sir, the Central Government had set up some low power transmitters in different States, under the expansion of Door-darshan network in the 7th Plan. One such low power transmitter had been set up in Parlakhmundi, in Ganjam district of Orissa.

A building located in one corner of the town was fixed up by Doordarshan engineers of Berhampur for installation of the low power transmitter. The town has a 1100 feet high intervening hill. As a result, only 25 per cent of the population are getting the signals while the rest 75 per cent of the population are in the shadow area. Hence, the site chosen for the low power transmitter installation is most faulty.

As such, I request the Government to immediately shift the low power transmitter to a centrally located site, pending construction of a permanent building at a suitable place in future.

[*Translation*]

**(iv) Need for equal distribution of sugar through fair price shops throughout the country and for giving to the cane growers one per cent sugar of the recovery from cane supplied by them to sugar mills**

SHRI HARPAL SINGH PANWAR (Kairana): The policy of the present Government is to provide maximum benefit and facilities to the farmers. A farmer who toils daily for 24 hour for growing crops, does not get full return for his labour. Capitalists and industrialists enjoy the benefit of farmer's labour.

In cities, one kilogramme of sugar per unit per month is distributed at controlled price through public distribution system, but in the villages only 250 grams of sugar per unit per month is distributed through fair price shops and even this is generally not available to the farmers living in villages.

I urge upon the Government that the